

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 25/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER : :

PETITION NUMBER : TCP/18/2016

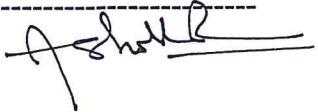
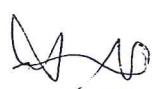
NAME OF THE PETITIONER(S) : Industrial Venture Capital Limited

NAME OF THE RESPONDENT(S) : Muthur Murugan Mills Limited & 3 others

UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1.	R. VIDHYASANKAR R. ASHOKKUMAR	Counsel for Respondents	
2.	Achit Jain for T.C.Bhowmik	Counsel for Petitioner	

ORDER

Counsel representing both the parties are present. Counsel for petitioner prayed time for submitting arguments. Time extended at request. Put up on 08.11.2017 at 10.30 A.M.

-Sd -

K Anantha Padmanabha Swamy
Member (Judicial)

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